Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 125 of 2015 &
IA No. 197 of 2015

Dated: 07th July, 2015

In the matter of:-

Uttar Pradesh Sugar Mills Co-Gen Association ...Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Anr.
...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on ***18.08.2015.***

COURT MASTER